

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 160, 161 and 162 of 2010

Dated : 20th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal no. 160 of 2010

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay for GRIDCO
Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 161 of 2010

**North-Eastern Electricity Supply Company of
Orissa Ltd.Appellant(s)**

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtza**

**Counsel for the Respondent (s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay for GRIDCO
Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

We are of the view that this matter is to be disposed of early especially when it is pointed out by the learned counsel for the Appellant that the Hon'ble Supreme Court has been adjourning the Appeal awaiting the Judgments to be delivered in these Appeals. Further, this Bench will be sitting for this month only. Therefore, we deem it appropriate to dispose of these matters within this month itself.

However, the opportunity is being given to the Commission to file its detailed comprehensive Written Submissions. Accordingly, the learned counsel for the State Commission undertakes to file his comprehensive reply Written Submissions in all these Appeals. As undertaken, he is directed to file his Written Submissions on or before 27.02.2013 after serving copy on the other side. He also requests to make his short submissions on the strength of his Written Submissions to be filed on behalf of the Commission. Accordingly, he is permitted to make his submissions on the next date of hearing.

Post the matter for Reporting Compliance and for further submissions if any on **28.02.2013**.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson